

**SHRI B. K. DASCHOWDHURY :** It arises out of part (b) of the question about indulging in anti-Indian activities.

**Conscription Work by Naga Rebels  
to Replenish their Fighting  
Ranks**

\*902. **SHRI N. E. HORO :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the underground Nagas have again started conscription work to replenish their fighting ranks ; and

(b) if so, the reaction of Government in this regard ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH) :** (a) Government are aware of the activities of the underground Nagas to recruit villagers forcibly to augment their depleted strength. Their efforts are, however, proving increasingly unsuccessful due to the non co-operation and resistance of villagers and the vigilance of the State Administration, Police and the Security Forces. By and large, persons coming overground have not shown an inclination to rejoin the underground Nagas.

(b) Government have taken steps to counter the activities of the underground groups and provide protection to the villagers. Additional Police posts have been established and patrolling by the Security Forces continues.

**SHRI N. E. HORO :** In view of the dangerous situation that is obtaining in the border areas in the east, will the government open fresh talks with the leaders of the Nagas underground people so that a permanent solution could be found ?

**SHRI SURENDRA PAL SINGH :** This question has been dealt with a number of times in this House and the viewpoint of government has been expressed clearly. So far as the Naga question is concerned, the matter was settled in 1960 with the Naga leaders when we accepted their 16 point programme. As regards other small matters which may be erupting from time to time, it is open to the Naga people to approach

their own government and settle these matters with them.

**SHRI N. E. HORO :** Even though there is some kind of truce, there is almost a war situation in the eastern border area, which is very dangerous. In view of this overall situation, will the government seriously think of finding out a permanent solution by negotiating with the underground Nagas ?

**SHRI SURENDRA PAL SINGH :** I do not know what further solution the hon. Member is referring to. We reached a settlement after negotiating with them in 1960. So far as the general overall situation in Nagaland is concerned, it is returning to normalcy and the conditions there are well under control. So, I do not see any reason why the Government of India should open talks with the underground people at all.

**Setting up of an International Commission  
of Jurists for Trial of Pakistan Military  
Authorities for Genocide in East  
Bengal**

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\*903. **SHRI B. K. DASCHOWDHURY :**  
**SHRI M. M. JOSEPH :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether certain Members of British Parliament have suggested the setting up of an International Commission of jurists for the trial of East Pakistani Military authorities for committing genocide and crimes against humanity ;

(b) the names of countries other than Britain which have either forwarded such-like suggestions or have expressed their willingness to constitute such Commission ; and

(c) whether Government of India are also in favour of this suggestion and if so, the steps taken by them to propagate this suggestion ?

**THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI SWARAN SINGH) :** (a) A Member of the British Parliament has suggested the setting up of such a Commission.